

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No. 2205/2019

New Delhi, this the 29th day of July, 2019

Hon'ble Ms. Aradhana Johri, Member (A)

Shri Subhash Chand Dhamra

Group B

Subject – Pension

Post – Audit Officer

Aged 55 years old

S/o Shri Atma Ram Dhamra

R/o – H.N.474, Sector-14, Vasundhara

Ghaziabad -201012.

... Applicant

(By Advocate :Shri Anmol Pandita)

Versus

1. The Director General, CCRH
Ministry of Health & Family Welfare
61-65, Institutional Area
Opp-D Block, Janakpuri
New Delhi -110 058.
2. The Secretary
Department of Personnel & Training
North Block,
Central Secretariat
New Delhi – 110 001.
3. The Secretary
Department of Expenditure
Ministry of Finance,
North Block
New Delhi – 110 001.
4. The Secretary
Ministry of Ayush
Ayush Bhawan, B-Block, GPO Complex,
INA, New Delhi – 110 023.

5. The Secretary
Department of Pension and Pensioners Welfare
(3rd Floor), Lok Nayak Bhawan,
Khan Market
New Delhi-110 003.

...Respondents

(By Advocate :Shri N. D. Kaushik)

ORDER (ORAL)

After arguing the matter for some time, Shri Anmol Pandita, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA with liberty to file a better OA. Allowed. Accordingly, OA is dismissed as withdrawn, with liberty as aforesaid.

(Aradhana Johri)
Member (A)

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